

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 27  
CA No. 33/425/JPR/2020  
Under Section 425 of  
Companies Act, 2013**

**In the matter of:**

**Mr. Shanti Lal Maroo**

**...Petitioner**

**Versus**

**M/s American International Health Management Ltd. & Ors.**

**... Respondents**

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER  
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER**

**ORDER**

Due to paucity of time, the matter could not be taken up. Post the matter to  
18.03.2021.

*Sd-*

(Raghu Nayyar)  
Technical Member

March 02, 2021  
H.M

*Sd-*

(Ajay Kumar Vatsavayi)  
Judicial Member